

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

112. C.P. (IB)/ 1180(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.02.2024**

NAME OF THE PARTIES: Pratham Institute for Literacy Education
and Vocational Training.

SECTION 59 OF IBC,2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. Hamza Lakdawala for the Liquidator is present and requested time. At his request, list on **22.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)